

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

99/441(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.05.2018**

NAME OF THE COMPANY: M/s. Chetanya Builcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

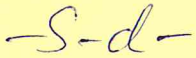
Present for the Petitioner:

Mr. Avinesh Gaba &
Mr. S. Makkar, Advocates


ORDER

Fresh notice be issued to the ROC to file their report in this case.

To come up on 9th of July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**